

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 5223

TO BE ANSWERED ON APRIL 05, 2017
URBANIZATION

No. 5223. SHRI SUNIL KUMAR MONDAL:
SHRI BHARTRUHARI MAHTAB:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether there is a huge gap between growth rate of urbanisation and total population in the country;
- (b) if so, the details thereof for each of the last three years and the current year and the reasons therefor along with the reaction of the Government thereto;
- (c) the details of the schemes/ programmes being implemented by the Union Government to support the efforts of the State Governments in improving urban infrastructure and governance;
- (d) the details of the funds provided by the Union Government to State Governments under the said schemes/ programmes during each of the last three years and the current year, State/UT-wise;
- (e) whether the cases of irregularities in implementation of the said schemes/ programmes have come to the notice of the Government during the said period; and
- (f) if so, the details thereof, State/ UT-wise and the reasons therefor along with the other steps taken/being taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN
DEVELOPMENT
(RAO INDERJIT SINGH)

- (a) Yes, Madam. As per Census of India 2011, the decadal urban growth rate during 2001-2011 was 31.8% while the total population growth was 17.7%.
- (b) Census is conducted once in 10 years. Last Census was conducted in 2011. As such, details of growth rate for urbanization and population are not available for last three years and current year.
- (c)&(d) Details of the Schemes/programmes being implemented by the Government to support the efforts of State Governments in improving the urban infrastructure and governance are given in the Annexure I. Details of funds provided to the State Governments/Union Territories under the Schemes/Missions are given in Annexure II to V.
- (e) No, Madam.
- (f) Does not arise.

Annexure I referred to in reply to the part (c) and (d) of Lok Sabha
Unstarred Question No 5223 for answer on 05.04.2017

(i) Atal Mission for Rejuvenation and Urban Transformation (AMRUT)

The Atal Mission for Rejuvenation and Urban Transformation (AMRUT) focuses on development of basic urban infrastructure in 500 cities and towns. It is a Centrally Sponsored Scheme with an outlay of Rs 50000 crore to be implemented over a period of 5 years. This infrastructure supported by the Mission includes Water Supply, Sewerage, Septage management, Storm Water Drainage, Parks and green spaces and facilities for non-motorised transport. The Mission aims at achieving universal coverage in water supply and sewerage by the end of the Mission period and awards first priority to the same. In the field of urban transport, the focus is on developing facilities for non-motorized transport. The Mission follows unique planning process with stress on achieving the service level benchmarks. The Ministry of Urban Development approves the State Annual Action Plans (SAAPs) of the States and releases the Central Assistance in accordance with the Guidelines of the Mission. The preparation of DPRs, their appraisal, award of tenders and their execution is carried out by the States/ULBs.

Reforms are a cornerstone of the Mission. The Mission mandates the State/UT Governments to undertake a set of 11 reforms comprising of specified milestones to be achieved over a period of 4 years. The reforms aim at improving delivery of citizen services, bringing down the cost of delivery, improving financial health, augmenting resources and enhancing transparency. The Mission sets

aside 10% of annual budgetary allocation to be given away as incentive to States/UTs for accomplishing the reforms.

(ii) Smart Cities Mission

The Smart Cities Mission was launched on 25 June, 2015. The selection process of Smart Cities is based on the idea of Competitive and Co-operative Federalism and follows a Challenge process to select cities in two stages. Each aspiring city competes for selection as a Smart City in what is called a 'City Challenge'. There are two stages in the selection process. As per the Mission Guidelines, total number of 100 Smart Cities have been distributed among the States and UTs on the basis of an equitable criteria giving equal weightage to urban population of the State/UT and the number of statutory towns in the State/UT.

(iii) National Heritage City Development and Augmentation Yojna(HRIDAY)

The HRIDAY Scheme launched by the Central Government aims at preserving and revitalizing the soul and unique character of heritage cities in the country. 12 cities namely, Ajmer, Amravati, Amritsar, Badami, Gaya, Dwarka, Puri, Kancheepuram, Mathura, Varanasi, Velankanni and Warangal have been identified for development under the scheme with a total outlay of Rs. 500 crore. The mission period of the scheme is till November, 2018.

(iv) Swachh Bharat Mission

Swachh Bharat Mission-Urban was launched on 2nd October 2014, with the objective of making urban India clean and open defecation free by 2nd October 2019. The specific objective for this is:

- To create all 4041 statutory towns open defecation free by 2nd October 2019
- To ensure 100% scientific disposal of municipal solid waste in all 4041 statutory towns by 2nd October 2019

Additionally, the SBM-Urban aims at:

- Eradication of Manual Scavenging
- Effecting behavioral change regarding healthy sanitation practices
- Generating awareness about sanitation and its linkage with public health
- Capacity Augmentation for ULB's
- Creating an enabling environment for private sector participation in Capex (capital expenditure) and Opex (operation and maintenance)

The estimated cost of implementation of SBM is Rs 62,009 crore, including Government of India share of Rs 14,623 Crore, and state share of Rs 4,874 crores. The balance funds are to be generated through various other sources.

Annexure II

Annexure II referred to in reply to the part (c) and(d) of the Lok Sabha Unstarred Question No 5223 for answer on 05.04.2017

State-wise Central Assistance Released to States under AMRUT

Rs in crore

Sl.No.	Name of State/UT	Central Assistance Released against SAAP for 2015-16	Central Assistance Released against SAAP for 2016-17	Total Central Assistance Released
1	A &N Islands	0.64	0.72	1.36
2	Andhra Pradesh	60.08	70.32	130.4
3	Arunachal Pradesh	7.37	8.4	15.77
4	Assam	33.87	39.36	73.23
5	Bihar	66.42	77.52	143.94
6	Chandigarh	3.01	3.6	6.61
7	Chhattisgarh	55.29	61.72	117.01
8	Dadra Nagar Haveli	0.68	0.72	1.4
9	Daman & Diu	0.91	0	0.91
10	Delhi	44.61	53.15	97.76
11	Goa	5.94	6.96	12.9
12	Gujarat	112.86	119.84	232.7
13	Haryana	43.80	50.88	94.68
14	Himachal Pradesh	15.88	18.24	34.12
15	J&K	30.77	35.52	66.29
16	Jharkhand	27.59	33.16	60.75
17	Karnataka	118.46	154.32	272.78
18	Kerala	57.60	77.28	134.88
19	Lakshadweep	0.14	0.24	0.38
20	Madhya Pradesh	134.41	172.56	306.97
21	Maharashtra	182.98	235.2	418.18
22	Manipur	9.26	10.8	20.06
23	Meghalaya	4.11	4.8	8.91
24	Mizoram	7.30	8.4	15.7
25	Nagaland	6.29	7.2	13.49
26	Odisha	45.63	53.04	98.67

27	Puducherry	3.79	4.32	8.11
28	Punjab	63.77	80.16	143.93
29	Rajasthan	91.90	105.22	197.12
30	Sikkim	2.42	2.4	4.82
31	Tamil Nadu	274.47	316.56	591.03
32	Telangana	40.85	55.44	96.29
33	Tripura	6.59	8.88	15.47
34	Uttar Pradash	281.81	327.6	609.41
35	Uttarakhand	26.74	35.52	62.26
36	West Bengal	110.49	128.4	238.89
Total		1978.73	2368.446	4347.18

Annexure-III

Annexure II referred to in reply to the part (c) and(d) of the Lok Sabha Unstarred Question No 5223 for answer on 05.04.2017

Release of funds under Smart City Mission city-wise for the year 2015-16 and 2016-17

			Rs. in crore
S.N.	State	Name of cities	Amount Released
1	Andaman & Nicobar Islands	1. Port Blair	194
2	Andhra Pradesh	1. Vishakhapatnam 2. Tirupati 3. Kakinada	196 94 196
3	Arunachal Pradesh	1. Pasighat	2
4	Assam	1. Guwahati	191
5	Bihar	1. Muzaffarpur 2. Bhagalpur 3. Biharsharif	2 65 2
6	Chandigarh	1. Chandigarh	73
7	Chhattisgarh	1. Raipur 2. Bilaspur	96.5 2
8	Daman & Diu	1. Diu	2
9	Dadra & Nagar Haveli	1. Silvassa	2
10	Delhi	1. New Delhi Municipal Council	196
11	Goa	1. Panaji	2
12	Gujarat	1. Gandhinagar 2. Ahmedabad 3. Surat 4. Vadodara 5. Rajkot 6. Dahod	2 196 196 2 2 2
13	Haryana	1. Karnal 2. Faridabad	2 94
14	Himachal Pradesh	1. Dharamshala	190
15	Jammu & Kashmir	1. Jammu/Srinagar	2
16	Jharkhand	1. Ranchi	94
17	Karnataka	1. Mangaluru 2. Belagavi	2 196

		3. Shivamogga 4. Hubballi-Dharwad 5. Tumakuru 6. Davanegere	2 2 2 196
18	Kerala	1. Kochi	196
19	Lakshadweep	1. Kavaratti	0
20	Madhya Pradesh	1. Bhopal 2. Indore 3. Jabalpur 4. Gwalior 5. Sagar 6. Satna 7. Ujjain	196 196 196 94 2 2 94
21	Maharashtra	1. Navi Mumbai* 2. Nashik 3. Thane 4. Greater Mumbai 5. Amravati 6. Solapur 7. Nagpur 8. Kalyan-Dombivali 9. Aurangabad 10. Pune	2 94 64 2 2 196 94 94 94 196
22	Manipur	1. Imphal	2
23	Meghalaya	1. Shillong	2
24	Mizoram	1. Aizawl	2
25	Nagaland	1. Kohima	2
26	Odisha	1. Bhubaneshwar 2. Rourkela	196 2
27	Puducherry	1. Oulgaret**	2
28	Punjab	1. Ludhiana 2. Jalandhar 3. Amritsar	196 2 2
29	Rajasthan	1. Jaipur 2. Udaipur 3. Kota 4. Ajmer	196 196 93 94
30	Sikkim	1. Namchi	2
31	Tamil Nadu	1. Tiruchirapalli 2. Tirunelveli 3. Dindigul	2 2 2

		4. Thanjavur 5. Tiruppur 6. Salem 7. Vellore 8. Coimbatore 9. Madurai 10. Erode 11. Thoothukudi 12. Chennai	2 2 2 2 190 2 2 2 190
32	Telangana	1. Greater Hyderabad*** 2. Greater Warangal	2 94
33	Tripura	1. Agartala	65
34	Uttar Pradesh	1. Moradabad 2. Aligarh 3. Saharanpur 4. Bareilly 5. Jhansi 6. Kanpur 7. Allahabad 8. Lucknow 9. Varanasi 10. Ghaziabad 11. Agra 12. Rampur	2 2 2 2 2 2 2 68.20 2 2 2 2
35	Uttarakhand	1. Dehradun	2
36	West Bengal	1. New Town Kolkata 2. Bidhannagar 3. Durgapur 4. Haldia	2 2 2 2
	Total		5,961.70

Note: Letter of Authority @ Rs. 2 crore each to Andaman & Nicobar and Lakshadweep for preparation of Smart City Proposals in respect of Port Blair and Kavaratti respectively were issued in FY 2015-16. However, they did not claim the same.

*As per the request received from State Government of Maharashtra, Navi Mumbai has been replaced by Pimpri Chinchwad.

** As per the request received from UT Administration of Puducherry, Oulgaret has been replaced by Puducherry.

*** As per the request received from State Government of Telangana, Greater Hyderabad has been replaced by Karimnagar.

Annexure-IV

Annexure IV referred to in reply to Lok Sabha Unstarred Question NO 5223, FOR answer on 05.04.2017

HRI
DAY

Sr. No.	City	Fund Allocated (in Crores)	Fund Released 2014-15 (in Crores)	Fund Released 2015-16 (in Crores)	Fund Released 2016-17 (in Crores)
1	Amritsar	69.31	Nil	0.81	22.86
2	Ajmer	40.04	Nil	1.14	18.13
3	Mathura	40.04	Nil	2.11	9.12
4	Gaya	40.04	Nil	1.17	11.52
5	Kanchipuram	23.04	Nil	3.50	Nil
6	Vellankanni	22.26	Nil	0.19	4.73
7	Varanasi	89.31	Nil	6.33	39.24
8	Badami	22.26	Nil	Nil	3.73
9	Amaravati	22.26	Nil	3.74	7.40
10	Warangal	40.54	Nil	3.93	14.25
11	Puri	22.54	Nil	0.73	6.70
12	Dwarka	22.26	Nil	Nil	5.78

Annexure V

Annexure V referred to in reply to the part (c) and(d) of the Lok Sabha Unstarred Question No 5223 for answer on 05.04.2017

Release of SBM Urban funds to States over three years

2014-15
in Crore)

(Rs.

Sl. No.	State/UT	IHHL	CT	SWM	IEC	CB	Total
1	A&N Islands	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000
2	Andhra Pradesh	11.8900	1.8700	21.0200	4.1700	1.0500	40.0000
3	Arunachal Pradesh	1.2400	0.0600	6.8400	0.9800	0.2400	9.3600
4	Assam	0.2000	0.0000	0.0000	0.0200	0.0100	0.2300
5	Bihar	6.0000	2.1400	24.6600	3.9400	0.9800	37.7200
6	Chandigarh	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000
7	Chhattisgarh	17.0300	9.7500	0.0000	3.2100	0.8000	30.7900
8	Dadra & Nagar Haveli	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000
9	Daman & Diu	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000
10	Delhi	2.0000	0.2600	4.3800	0.8400	0.0500	7.5300
11	Goa	0.9600	0.1000	1.7000	0.3300	0.0800	3.1700
12	Gujarat	51.9586	0.0000	0.0000	4.2700	1.0700	57.2986
13	Haryana	2.3300	0.6800	12.5700	1.8700	0.4700	17.9200
14	Himachal Pradesh	2.5100	0.5100	3.0000	0.0000	0.0000	6.0200
15	Jammu & Kashmir	1.8000	0.1300	10.9000	1.5400	0.3800	14.7500
16	Jharkhand	3.7300	0.2200	9.3300	1.5900	0.4000	15.2700
17	Karnataka	54.0300	15.5400	0.0000	8.3500	2.0900	80.0100
18	Kerala	16.6800	0.0000	0.0000	2.0000	0.5000	19.1800
19	Madhya Pradesh	18.3458	0.2300	0.0000	1.9600	0.4900	21.0258
20	Maharashtra	84.0500	33.3400	0.0000	14.0900	3.5200	135.0000
21	Manipur	0.1400	0.0000	9.6100	1.1700	0.2900	11.2100
22	Meghalaya	0.5000	0.0400	2.9800	0.4200	0.1100	4.0500
23	Mizoram	0.2200	0.0800	8.2100	1.0200	0.2600	9.7900
24	Nagaland	1.8600	0.6100	6.6800	1.1000	0.2700	10.5200
25	Odisha	0.5800	0.6500	0.0000	0.1600	0.0400	1.4300
26	Puducherry	0.6900	0.0130	1.0000	0.2000	0.0500	1.9530
27	Punjab	13.0000	0.0000	23.0000	4.3200	1.0800	41.4000
28	Rajasthan	19.0300	0.1300	33.6500	6.3400	1.5800	60.7300
29	Sikkim	0.1600	0.0056	2.5200	0.3200	0.0800	3.0856
30	Tamil Nadu	1.5800	4.9100	13.1300	12.3600	3.0900	35.0700
31	Telangana	8.6100	1.3400	15.2200	3.0200	0.7600	28.9500
32	Tripura	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000
33	Uttar Pradesh	28.1900	9.0900	37.5600	8.9900	2.2400	86.0700
34	Uttarakhand	0.2500	0.2600	5.0000	0.3300	0.1000	5.9400

35	West Bengal	18.0500	3.0700	34.5400	6.6800	1.6700	64.0100
STATE/UT		367.6144	85.0286	287.5000	95.5900	23.7500	859.4830
MOUD					0.0000	0.0000	0.0000
TOTAL							859.4830

2015-16 (Rs in crores)

Sl. No.	State/UT	IHHL	CT	SWM	IEC	CB	Total
1	A&N Islands	0.0230	0.0321	0.0648	0.0144	0.0036	0.1379
2	Andhra Pradesh	65.4804	3.9546	0.0000	3.0000	0.7500	73.1850
3	Arunachal Pradesh	1.2104	0.0000	0.0000	0.0000	0.0000	1.2104
4	Assam	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000
5	Bihar	20.0000	0.0000	0.0000	0.0000	0.0000	20.0000
6	Chandigarh	0.3700	0.1300	0.9800	0.1800	0.0400	1.7000
7	Chhattisgarh	19.9974	7.0800	8.7941	0.0000	0.0000	35.8715
8	Dadra & Nagar Haveli	0.0850	0.0468	0.0000	0.0000	0.0300	0.1618
9	Daman & Diu	0.1344	0.0013	0.0000	0.0000	0.0600	0.1957
10	Delhi	27.9700	0.0000	58.7300	10.3600	0.1600	97.2200
11	Goa	1.4040	0.1184	0.0000	1.4150	0.1092	3.0466
12	Gujarat	81.2726	0.0000	0.0000	19.5000	5.8350	106.6076
13	Haryana	11.6476	0.0000	0.0000	0.0000	0.0000	11.6476
14	Himachal Pradesh	0.0000	0.0000	0.0000	0.7200	0.1800	0.9000
15	Jammu & Kashmir	4.5700	0.0000	0.0000	0.0000	0.0000	4.5700
16	Jharkhand	18.9000	0.0000	0.0000	3.6350	1.4269	23.9619
17	Karnataka	30.8600	0.0000	39.1400	0.0000	0.0000	70.0000
18	Kerala	14.9900	0.0000	0.0000	0.0000	0.0000	14.9900
19	Madhya Pradesh	58.5142	15.5400	52.9300	7.0600	1.7600	135.8042
20	Maharashtra	44.6000	0.0000	42.4300	0.0000	0.0000	87.0300
21	Manipur	1.6450	0.0000	0.0000	0.0000	0.0000	1.6450
22	Meghalaya	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000
23	Mizoram	1.0000	0.0000	0.0000	0.0000	0.0700	1.0700
24	Nagaland	3.2030	0.0000	0.0000	0.0000	0.0000	3.2030
25	Odisha	21.9400	0.0000	0.0000	2.6732	0.0000	24.6132
26	Puducherry	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000
27	Punjab	15.0000	0.0000	0.0000	0.0000	0.0000	15.0000
28	Rajasthan	41.7500	3.2500	0.0000	0.0000	0.0000	45.0000
29	Sikkim	0.0000	0.0000	0.0000	0.0000	0.3796	0.3796
30	Tamil Nadu	47.1074	0.0000	83.3900	0.0000	0.0000	130.4974

31	Telangana	29.1500	0.0000	0.0000	0.0000	0.0000	29.1500
32	Tripura	0.0000	0.0000	0.0000	0.0000	0.0000	0.0000
33	Uttar Pradesh	82.2292	0.0000	0.0000	0.0000	0.0000	82.2292
34	Uttarakhand	1.0000	0.0000	0.0000	0.3300	0.0700	1.4000
35	West Bengal	53.5200	0.0000	0.0000	0.0000	0.0000	53.5200
STATE/UT		699.5736	30.1532	286.4589	48.8876	10.8743	1075.9476
MOUD					30.2693	2.2297	32.4991
TOTAL							1108.4467

2016-17 (Rs in crores)

Sl. No.	State/UT	IHHL	CT	SWM	IEC	CB	Total
1	A&N Islands				0.2781		0.2781
2	Andhra Pradesh			185.9700	11.8050	6.3300	204.1050
3	Arunachal Pradesh				4.0161	1.7100	5.7261
4	Assam	4.0000	0.5200		8.4238	1.4875	14.4313
5	Bihar	40.0000	0.7330	71.9700			112.7030
6	Chandigarh	1.2234		1.4917			2.7151
7	Chhattisgarh	50.8274	6.5700		22.0300	5.3400	84.7674
8	Dadra & Nagar Haveli						0.0000
9	Daman & Diu						0.0000
10	Delhi						0.0000
11	Goa			2.0800			2.0800
12	Gujarat	38.3200	13.9900	187.8998			240.2098
13	Haryana			45.0850			45.0850
14	Himachal Pradesh			6.1000	2.9522	0.9000	9.9522
15	Jammu & Kashmir	9.4387	1.2532		9.6100		20.3019
16	Jharkhand	43.7194	3.9434	32.3190	5.0484	3.1623	88.1925
17	Karnataka			18.1150			18.1150
18	Kerala				9.4500		9.4500
19	Madhya Pradesh	163.3654	49.6000		50.7100	6.9900	270.6654
20	Maharashtra	65.0600					65.0600
21	Manipur				1.5922	0.8800	2.4722
22	Meghalaya						0.0000
23	Mizoram						0.0000
24	Nagaland				0.9900		0.9900
25	Odisha	37.9398	15.4882	18.9795	5.2500	1.3766	79.0341
26	Puducherry	0.9060	0.7016	1.1200	0.6300	0.3700	3.7276
27	Punjab				10.4600		10.4600

28	Rajasthan	105.4704	10.0672	181.9500	5.0000	1.2000	303.6876
29	Sikkim	0.1310	0.0941		0.2536		0.4787
30	Tamil Nadu	57.9384	48.3548	108.4900	42.7300	1.3100	258.8232
31	Telangana	29.1500		50.0800	8.5908	3.9100	91.7308
32	Tripura	7.6126	0.1646				7.7772
33	Uttar Pradesh						0.0000
34	Uttarakhand	2.2500	0.5200				2.7700
35	West Bengal				17.3400	9.5200	26.8600
STATE/UT		657.3525	152.0001	911.6500	217.1602	44.4864	1982.6492
MOUD					213.8966	10.2437	224.1404
TOTAL							2206.7896

2014-2017 (Rs in crores)

Sl. No.	State/UT	IHHL	CT/PT	SWM	IEC	CB	Total
1	A&N Islands	0.0230	0.0321	0.0648	0.2925	0.0036	0.4160
2	Andhra Pradesh	77.3704	5.8246	206.9900	18.9750	8.1300	317.2900
3	Arunachal Pradesh	2.4504	0.0600	6.8400	4.9961	1.9500	16.2965
4	Assam	4.2000	0.5200	0.0000	8.4438	1.4975	14.6613
5	Bihar	66.0000	2.8730	96.6300	3.9400	0.9800	170.4230
6	Chandigarh	1.5934	0.1300	2.4717	0.1800	0.0400	4.4151
7	Chhattisgarh	87.8548	23.4000	8.7941	25.2400	6.1400	151.4289
8	Dadra & Nagar Haveli	0.0850	0.0468	0.0000	0.0000	0.0300	0.1618
9	Daman & Diu	0.1344	0.0013	0.0000	0.0000	0.0600	0.1957
10	Delhi	29.9700	0.2600	63.1100	11.2000	0.2100	104.7500
11	Goa	2.3640	0.2184	3.7800	1.7450	0.1892	8.2966
12	Gujarat	171.5512	13.9900	187.8998	23.7700	6.9050	404.1160
13	Haryana	13.9776	0.6800	57.6550	1.8700	0.4700	74.6526
14	Himachal Pradesh	2.5100	0.5100	9.1000	3.6722	1.0800	16.8722
15	Jammu & Kashmir	15.8087	1.3832	10.9000	11.1500	0.3800	39.6219
16	Jharkhand	66.3494	4.1634	41.6490	10.2734	4.9892	127.4244
17	Karnataka	84.8900	15.5400	57.2550	8.3500	2.0900	168.1250

18	Kerala	31.6700	0.0000	0.0000	11.4500	0.5000	43.6200
19	Madhya Pradesh	240.2254	65.3700	52.9300	59.7300	9.2400	427.4954
20	Maharashtra	193.7100	33.3400	42.4300	14.0900	3.5200	287.0900
21	Manipur	1.7850	0.0000	9.6100	2.7622	1.1700	15.3272
22	Meghalaya	0.5000	0.0400	2.9800	0.4200	0.1100	4.0500
23	Mizoram	1.2200	0.0800	8.2100	1.0200	0.3300	10.8600
24	Nagaland	5.0630	0.6100	6.6800	2.0900	0.2700	14.7130
25	Odisha	60.4598	16.1382	18.9795	8.0832	1.4166	105.0773
26	Puducherry	1.5960	0.7146	2.1200	0.8300	0.4200	5.6806
27	Punjab	28.0000	0.0000	23.0000	14.7800	1.0800	66.8600
28	Rajasthan	166.2504	13.4472	215.6000	11.3400	2.7800	409.4176
29	Sikkim	0.2910	0.0997	2.5200	0.5736	0.4596	3.9439
30	Tamil Nadu	106.6258	53.2648	205.0100	55.0900	4.4000	424.3906
31	Telangana	66.9100	1.3400	65.3000	11.6108	4.6700	149.8308
32	Tripura	7.6126	0.1646	0.0000	0.0000	0.0000	7.7772
33	Uttar Pradesh	110.4192	9.0900	37.5600	8.9900	2.2400	168.2992
34	Uttarakhand	3.5000	0.7800	5.0000	0.6600	0.1700	10.1100
35	West Bengal	71.5700	3.0700	34.5400	24.0200	11.1900	144.3900
STATE/UT		1724.5405	267.1819	1485.6089	361.6378	79.1107	3918.0798
MOUD					244.1660	12.4735	256.6395
TOTAL							4174.7193

IHHL: Individual Household Toilets; CT Community Toilets; SWM: Solid Waste Management; IEC: Information, Education and Communication; CB: Capacity Building